

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 564 of 2004

Jabalpur, this the 26th day of July, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Manoranjan Dhal, S/o. Late Shri
Mahananda Dhal, aged about 44
years, Station Master II Mordar,
District Purba Nimar, Khandwa (MP).

... Applicant

(By Advocate - Shri Rajendra Shrivastava)

V e r s u s

1. Union of India,
through its General Manager,
South Central Railway,
Rail Nilayam, Secunderabad
(AP).

2. Divisional Railway Manager,
Nanded Division, South Central
Railway, Nanded (Mah.).

... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicant has sought direction to respondent No. 2 to decide his appeal dated 21st May, 2003.

2. The brief facts of the case are that the applicant is working as Station Master-II at Mordar. While working as such he was served with a charge sheet in the year 1999. Departmental enquiry has been held under Rule 9 of Railway Servants (Disciplinary & Appeal) Rules, 1968. The disciplinary authority vide its order dated 25th March, 2003 has imposed the penalty of reducing the pay from Rs. 6,375/- to Rs. 5,500/- in the scale of Rs. 5,500/- to Rs. 9,000/- for a period of 3 years, (non-cumulative), on the applicant.

The applicant has filed an appeal challenging the order of

of the disciplinary authority dated 25th March, 2003 (Annexure A-2), which is still pending with the respondents.

3. In the facts and circumstances of the case, we deem it appropriate to decide this Original Application at the admission stage itself even without issuing notices by directing the appellate authority i.e. respondent No. 2 DRM, Nanded Division to consider and decide the appeal of the applicant dated 21st May, 2003 by passing a speaking, detailed and reasoned order within a period of three months from the date of receipt of copy of this order. We do so accordingly.

4. Accordingly, the Original Application is disposed of at the admission stage itself.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA" पृष्ठांकन सं. ओ/न्या....., जबलपुर, दि.....

पतिलिपि अवधि छित:-

- (1) सचिव, उच्च न्यायालय दार एसोसिएशन, जबलपुर
- (2) आवेदक श्री/श्रीमती/कु. के काउंसल
- (3) प्रत्यर्थी श्री/श्रीमती/कु. के काउंसल
- (4) संस्कार, नो.प.अ., जबलपुर न्यायपीठ

सूचना एवं आवश्यक कार्यवाही हेतु

 4-8-04

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